

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2432
ANSWERED ON:03.12.2002
DELHI UNIVERSITY
V. VETRISELVAN;VILAS BABURAO MUTTEMWAR

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether there was resentment among the teaching and non- teaching staff of Delhi University against the UGC on some issues;
- (b) if so, whether in protest of UGC's norms the staff had created week-long strike which paralysed Delhi University;
- (c) if so, the details of controversial issues;
- (d) whether the issues have been resolved; and
- (e) if not, the steps being taken in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. RITA VERMA)

(a), (b) & (c) : According to the information furnished by the University of Delhi, Delhi University Teachers' Association (DUTA) had observed one week's strike essentially in protest against the decisions of the University Grants Commission (UGC) to impose ban on filling up of all vacant posts in the University and its colleges and to increase workload of teachers as per UGC norms. The Delhi University and College Karamchari Union also observed one day strike to extend solidarity to the DUTA.

(d) & (e) : The University has informed that the UGC has since clarified that the ban on filling of vacant posts is not applicable to teaching posts. As regards the issue of increase in workload of teachers, a High Powered Committee on Accountability and Academic Reforms, constituted by the University to make recommendations about streamlining the teaching learning process and other related important issues, is already seized of this matter.